

Commercial viability of oil and gas discoveries

1957. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of commercial discoveries of oil and gas which have been reported to Government from blocks awarded under NELP in the last three years;
- (b) whether the commercial viability of the discoveries is to be approved by Government before preparation and submission of the development plan to Government for its approval;
- (c) if so, the details of such development plans received and approval thereof by Government, date-wise;
- (d) whether these approvals were granted by Government in the stipulated time-frame prescribed under the Production Sharing Contract; and
- (e) if not, whether any accountability system is in place in case of delay in granting such approvals?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) A total of 44 hydrocarbon discoveries (23 oil and 21 gas) have been reported by the Contractors during the last three years (2009-10 to 2011-12) and current year (2012-13 upto November, 2012) in blocks awarded under New Exploration Licensing Policy (NELP).

(b) As per the provisions of Production Sharing Contracts (PSCs), the Declaration of Commerciality (DoC) of any discovery is required to be reviewed by Management Committee (MC), subsequent to which the Field Development Plan (FDP) can be submitted by the Contractors for approval of MC. The discoveries are currently at various stages of evaluation/appraisal/commerciality and the DoC of any of these discoveries is yet to be reviewed by the MC.

(c) to (e) Not applicable as the Field Development Plan (FDP) of any of the above discoveries is yet to be submitted by the Contractors for approval of the Management Committee.

Gas leakage from ONGC off-shore well

1958. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state: